

Rep. by Act 19 of 1980, s. 2 & sch. I

THE REPRESENTATION OF THE PEOPLE (AMENDMENT)  
ACT, 1980  
No. 8 of 1980

[12th February, 1980.]

An Act further to amend the Representation of the People Act, 1950 and the Representation of the People Act, 1951, to provide for the readjustment of assembly constituencies in the State of Sikkim.

Be it enacted by Parliament in the Thirty-first Year of the Republic of India as follows:—

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1. (1) This Act may be called the Representation of the People (Amendment) Act, 1980.  
(2) It shall be deemed to have come into force on the 1st day of September, 1979.

Amend-  
ment of  
section 7  
of Act 43  
of 1950.

2. In section 7 of the Representation of the People Act, 1950,—

(a) in sub-section (1), for the words "The total number of seats", the words, brackets, figure and letter "Subject to the provisions of sub-section (1), the total number of seats" shall be substituted;

(b) after sub-section (1), the following sub-section shall be inserted, namely:—

(1A). Notwithstanding anything contained in sub-section (1), the total number of seats in the Legislative Assembly of the State of Sikkim, to be constituted at any time after the commencement of the Representation of the People (Amendment) Act, 1980, to be filled by persons chosen by direct election from assembly constituencies shall be thirty-two, of which—

(a) twelve seats shall be reserved for Sikkimese of Bhutia-Lepcha origin;

(b) two seats shall be reserved for the Scheduled Castes of that State; and

(c) one seat shall be reserved for the Sanghas referred to in section 25A.

*Explanation.*—In this sub-section "Bhutia" includes Chumbipa, Dophthapa, Dukpa, Kagatey, Sherpa, Tibetan, Tromopa and Yolmo;

(c) in sub-section (2), for the words, brackets and figure "in sub-section (1)", the words, brackets, figures and letter "in sub-section (1) or sub-section (1A)" shall be substituted;

(d) in sub-section (3),—

(i) for the words, brackets, figures and letter "Subject to the provisions of sub-section (3) of section 7A, the extent of each assembly constituency in all the States and Union territories except the assembly constituencies", the words "The extent of each assembly constituency in all the States and Union territories except the assembly constituencies in the State of Sikkim and" shall be substituted;

76 of 1972.

(ii) after the words and figures "the Delimitation Act, 1972", the following shall be inserted, namely:—

“; the extent of each assembly constituency in the State of Sikkim shall be as provided for in the Delimitation of Parliamentary and Assembly Constituencies Order, 1976, as amended by section 4 of the Representation of the People (Amendment) Act, 1980”.

3. In the Representation of the People Act, 1951, section 5A shall be re-numbered as sub-section (1) thereof, and after sub-section (1) as so re-numbered, the following sub-section shall be inserted, namely:—

Amendment of section 5A of Act 43 of 1951.

(2) Notwithstanding anything contained in section 3, a person shall not be qualified to be chosen to fill a seat in the Legislative Assembly of the State of Sikkim, to be constituted at any time after the commencement of the Representation of the People (Amendment) Act, 1980, unless—

(a) in the case of a seat reserved for Sikkimese of Bhutia-Lepcha origin, he is a person either of Bhutia or Lepcha origin and is an elector for any assembly constituency in the State other than the constituency reserved for the Sanghas;

(b) in the case of a seat reserved for the Scheduled Castes, he is a member of any of those castes in the State of Sikkim and is an elector for any assembly constituency in the State;

(c) in the case of a seat reserved for Sanghas, he is an elector of the Sangha constituency; and

(d) in the case of any other seat, he is an elector for any assembly constituency in the State.

Explanation.—In this sub-section "Bhutia" includes Chumbipa, Dophapa, Dukpa, Kagatey, Sherpa, Tibetan, Tromopa and Yolmo.

4. The Delimitation of Parliamentary and Assembly Constituencies Order, 1976, shall stand amended as directed in the Schedule.

Amendment of Delimitation of Parliamentary and Assembly Constituencies Order, 1976.

**THE SCHEDULE**

(See section 4)

**AMENDMENTS TO THE DELIMITATION OF PARLIAMENTARY AND ASSEMBLY CONSTITUENCIES ORDER, 1976**

In the Delimitation of Parliamentary and Assembly Constituencies Order, 1976—

(i) in paragraph 5—

(a) for the words “and where such name”, the words “where such name” shall be substituted;

(b) after the words “Scheduled Tribes”, the words, brackets and letters ‘; and where such name is distinguished by the brackets and letters “(BL)”, the seat in that constituency is reserved for the Sikkimese of Bhutia-Lepcha origin’ shall be inserted;

(c) the following *Explanation* shall be inserted at the end, namely:—

*Explanation.*—In this paragraph, “Bhutia” includes Chumbipa, Dophapa, Dukpa, Kagatey, Sherpa, Tibetan, Tromopa and Yolmo.’;

(ii) in Schedule II,—

(a) for entry 18, the following entry shall be substituted, namely:—

“18. Sikkim	..	..	..	32*	2	12
						(Reserved for Sikkimese of Bhutia†-Lepcha origin)”;

(b) in the Note at the end, for the words and figure “\*Includes 1 seat reserved for Sangha constituency”, the following shall be substituted, namely:—

“\*Includes 1 seat reserved for Sangha constituency.

†Includes Chumbipa, Dophapa, Dukpa, Kagatey, Sherpa, Tibetan, Tromopa and Yolmo.”;

(iii) after Schedule XIX, the following Schedule shall be inserted, namely:—

**“SCHEDULE XIX-A  
SIKKIM**

**ASSEMBLY CONSTITUENCIES**

Serial no., name and extent of constituency

- 1. Yoksam.**—Yoksam, Lawing, Dubdi, Gerethang, Ketchopheri, Chojo, Thingling I and Thingling II blocks in Ketchopheri elakha; Chumbung, Nako, Singeng, Singdarang, Darap, Nambo, Topong and Singrapong blocks in Pemoyongtsa elakha; and Tingbrom, Singlitam, Melli and Melli-Aching blocks in Melli elakha of West district.

## Serial no., name and extent of constituency

2. **Tashiding (BL).**—Dhupidara, Narkhola, Mangnam, Labdang, Kongri, Gangep, Chungrang, Arithang, Lasso, Tashiding, Yangtey, Onglep and Bhaluthang blocks in Tashiding elakha of West district.
3. **Geyzing.**—Omchung, Geyzing, Kyongsa, Lungjik and Pemoyongtse blocks in Pemoyongtse elakha; Tikjek, Sardong and Lingchom blocks in Sangacholing elakha; and Yangthang block in Yangthang elakha of West district; and Lekship block in Wak-Sosing elakha of South district.
4. **Dentam.**—Liching, Begha, Srinagi, Gyaten, Karmatar, Sopakha, Maneybong, Mangmoo, Dentam, Sapung, Bongten Radhukundu and Sankhu blocks in Yangthang elakha of West district.
5. **Barmiok.**—Hee, Martam, Barmiok, Barthang, Hee Patal and Pacharek blocks in Yangthang elakha; and Miyong, Megyong, Chinthang and Barfok blocks in Rinchenpong elakha of West district.
6. **Rinchenpong (BL).**—Sangdorji, Hathidunga, Jeel, Boom, Reshi (A), Reshi (B), Rinchenpong, Tadong, Samdong, Sribadam (A) and Sribadam (B) blocks in Rinchenpong elakha; and Takuthang, Chuchen, Dethang and Parengaon blocks in Chakung elakha of West district; and Sangnath block in Wak-Sosing elakha of South district.
7. **Chakung.**—Tinjerbong, Suldong, Kamling, Singyeng, Mabong, Suntoley, Khani Sirbong, Arubotey, Samsing, Gelling, Chakung, Mendogaon, Samdong and Chumbung blocks in Chakung elakha of West district.
8. **Soreong.**—Soreong, Soreong Bazar, Singling, Timberbong, Burikhop, Kartok, Malbasey and Tarpu blocks in Chakung elakha of West district.
9. **Daramdin.**—Rumbuk, Burikhop, Lower Daramdin, Lower Thambung, Upper Thambung, Sallyng Dang, Lungchok, Siktam, Tikpur, Okhrey, Ribdi and Bhareng blocks in Daramdin elakha of West district.
10. **Jorethang-Nayabazar.**—Joom block in Chakung elakha of West district; Salghari, Dorop, Dhargaon, Chisopani, Tinek, Poklok-Denchung, Asangthang, Sambung, Kopche and Mik-Khola blocks in Namchi elakha; and Shyampani, Sorok, Manpur, Kitam and Gom blocks in Kitam elakha of South district.
11. **Ralang (BL).**—Sada, Famtam, Brang and Polot blocks in Brang elakha; Namlung, Lingding, Ralang, Jorang-Biring, Barfong and Dethang blocks in Ralang elakha; and Bakhim, Kewzing, Dalep and Lingzo blocks in Wak-Sosing elakha of South district.
12. **Wak.**—Hingdam, Lamaten, Tingmo, Tinkitam, Omchu, Chumlok, Wak, Rayong and Mangbrue blocks in Wak-Sosing elakha; Ben, Namphrik, Rabang and Sangmo blocks in Ben-Namphrik elakha; and Deo block in Temi-Tarku elakha of South district.
13. **Damthang.**—Damthang, Jaubari, Chemchey, Pabong, Boomtar, Sallybung, Maniram, Phallidara, Tingrithang, Mamley, Gumba, Pajer, Tinjir, Kamrang and Singithang blocks in Namchi elakha; and Singtam, Bul, Palum and Rong blocks in Turuk-Sumbuk elakha of South district.

## Serial no., name and extent of constituency

- 14. Melli.**—Melli Bazar, Melli Dara, Kerabari, Suntoley, Sukhbari, Turuk, Rambung, Panchgharey, Lungchok, Kamarey, Sumbuk, Kartikey, Suntoley (Sumbuk), Paiyong, Rabitar and Sadam blocks in Turuk-Sumbuk elakha of South district.
- 15. Rateypani-West Pendam (SC).**—Rabikhola, Tangji, Bigmat, Rateypani and Passi blocks in Rateypani elakha; Kating-Bokran, Pamphok, Nalam Kolbung, Nagi, Palitam, Maneydara, Kabrey, Kanamtek, Turung, Dónok and Mamring blocks in Namthang elakha of South district; and West Pendam block in Namthang elakha of East district.
- 16. Temi-Tarku.**—Tanak, Tarku, Temi and Aifaltar blocks in Temi-Tarku elakha; Pabong, Daring, Todey, Reshep, Tokel, Namphing, Barmiok, Thangsing, Chalamthang, Nizarmeng, Rameng and Burul blocks in Barmiok elakha; and Parbing, Fong, Chhuba and Karek blocks in Namthang elakha of South district.
- 17. Central Pendam-East Pendam.**—Singtam Bazar, Sumin, Lingjey and Mangthang blocks in Sumin elakha; and Central Pendam, East Pendam, Rangpo Bazar, Kamerey-Bhasmey, Pachak and Sajong blocks in Pendam elakha of East district.
- 18. Rhenock.**—Rhenock, Tarpin, Rhenock Bazar, Mulukey, Sudanglakha and Kyongsa blocks in Rhenock elakha; Biring, Tarethang and Taja blocks in Amba-Tarethang elakha; and Linkey block in Pathing elakha of East district.
- 19. Regu.**—Aritar, Dalapchand and Khamdong blocks in Rhenock elakha; and Chuzachen, Change Lakha, North Regu, South Regu, Rongli Bazar, Singanebas, Premlakha and Subhaney Dara blocks in Chuzachen-Regu elakha of East district.
- 20. Pathing (BL).**—Changay Senti and Pachey-Samsing blocks in Changay-Senti elakha; Amba and Thekabung blocks in Amba-Tarethang elakha; Parkha, Riba, Machong, Latuk and Chuchenphery blocks in Chota and Bara Pathing elakha; and Rolep Lamaten, Lingtam, Phadamchen and Gnathang blocks in Chuzachen-Regu elakha of East district.
- 21. Loosing Pachekhāni.**—Chota Singtam and Aho-Yangtam blocks in Aho-Pahm-Yangtam elakha; and Namchebung, Kartok, Dikling, Chalamthang, Loosing, Pachekhāni, Dikling Pachekhāni, Bengthang and Pakyong Bazar blocks in Pakyong elakha of East district.
- 22. Khamdong (SC).**—Manzing, Tokdey, Nehbrom, Kolthang, Pepthang and Lingmo blocks in Lingmo-Nehbrom elakha; Rangang, Yangang, Gagyong, Satam, Namphok and Sripatam blocks in Yangang elakha of South district; and Singbel, Dungdung, Khamdong, Beng, Thangsing-Bodang and Thasa blocks in Khamdong elakha of East district.
- 23. Djongu (BL).**—Upper Djongu and Lower Djongu blocks in Djongu elakha of North district; and Sokpey, Lingi, Upper Paiyong, Lower Paiyong and Kahu blocks in Lingi-Paiyong elakha of South district.

## Serial no., name and extent of constituency

24. **Lachen Mangshila (BL).**—Lachen block in Lachen elakha; Lachung block in Lachung elakha; Chungthang block in Chungthang elakha; Naganamgor, Singchit, Tung, Miyong, Sentam, Pakshep, Kajor, Singchik Ringem, Jimchung, Nampatam and Mangan Bazar blocks in Malling elakha; and Sayem, Tanyek, Ramthang, Upper Mangshila, Lower Mangshila, Namok and Thingchen blocks in Phodong elakha of North district.
25. **Kabi Tingda (BL).**—Rongong, Tumlung and Phodong blocks in Phodong elakha; Phensang, Labi, Phamtam, Chawang, Men Rongong, Kabi-Tingda and Phaney blocks in Phensang-Kabi-Tingda elakha of North district; and Sotak, Nabey and Penlong blocks in Penlong elakha; and Lingdok and Nampung blocks in Rakdong-Tintek elakha of East district.
26. **Rakdong-Tintek (BL).**—Rakdong and Tintek blocks in Rakdong-Tintek elakha; Samdong-Kambol and Raley-Khase blocks in Samdong elakha; Tumin, Simik and Chandey blocks in Tumin-Chandey elakha; and Patuk, Simik, Aritir and Lingjey blocks in Khamdong elakha of East district.
27. **Martam (BL).**—Sirwani, Sakyong, Chisopani, Rabdang, Chalamthang, Byang, Nagethang, Martam, Phegyong, Nazitam and Trikutam blocks in Song-Martam elakha; and Chhuba, Nemli, Marchak, Samlik, Namin and Tumlabung blocks in Rumtek-Marchak elakha of East district.
28. **Rumtek (BL).**—Mendu, Tempyek, Sajong, Chenjey, Rawte Rumtek, Reybrok and Lingdum blocks in Ranka-Lingdum elakha; and Tadong, Samdur, Deorali, Deorali Bazar and Tadong Bazar blocks in Tadong elakha of East district.
29. **Assam-Lingjey (BL).**—Pahm, Bhusuk, Namok, Naitam, Nandok, Lingjey and Assam blocks in Aho-Lingjey-Pahm-Singtam elakha; and Tathangchen, Rongnek and Syari blocks in Tathangchen elakha of East district.
30. **Ranka (BL).**—Parbing, Ranka, Barbing, Songtong, Bortuk, Luwing, Suchakgang and Chandmari blocks in Ranka elakha of East district.
31. **Gangtok.**—Gangtok block [including (a) Gangtok Town, (b) Gangtok Bazar and (c) Development Area] of East district.

Note:—Any reference in this Table to a district, elakha, block or other territorial division shall be taken to mean the area comprised within that district, elakha, block or other territorial division on the 26th day of April, 1975."

7 of 1979. 5. (1) The Representation of the People (Amendment) Ordinance, 1979, is hereby repealed.

Repeal  
and  
saving.

**REPEALED**

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*Representation of the People (Amendment)* [ACT 8 OF 1980]

(2) Notwithstanding such repeal, anything done or any action taken under the Representation of the People Act, 1950, the Representation of the People Act, 1951 or the Delimitation of Parliamentary and Assembly Constituencies Order, 1976, as amended by the said Ordinance, shall be deemed to have been done or taken under the Representation of the People Act, 1950, the Representation of the People Act, 1951 or the Delimitation of Parliamentary and Assembly Constituencies Order, 1976, as amended by this Act.

43 of 1950  
43 of 1951